

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

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**ORDER**

**No: 623**

**Dated: 03.09.2016**

Consequent upon the placement of the services of Sh. Sanjay Parihar, District and Sessions Judge (Selection Grade) in the Jammu and Kashmir State Judiciary, presently functioning as 2<sup>nd</sup> Additional District and Sessions Judge, Jammu, at the disposal of the Registry of the Supreme Court of India, on deputation basis, initially for a period of one year, for his appointment as Registrar, in the Supreme Court of India, he is relieved today on this 3<sup>rd</sup> day of September, 2016 in the afternoon, to join his new place of posting, as asked for by the Registrar (Admn.I), Supreme Court of India, vide his communication dated September 3, 2016. He shall hand over the charge of the Court of 2<sup>nd</sup> Additional District and Sessions Judge, Jammu, to the Principal District and Sessions Judge, Jammu.

By Order

  
(Ashok Kumar Koul)

Registrar General

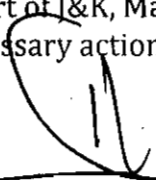
03.09.16.

No. 18359-75/R-S

Dated : 03.09.2016

Copy to the:

1. Secretary General, Supreme Court of India, New Delhi, for information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary/Bench Secretary to Hon'ble the Chief Justice, High Court of J&K,
4. Secretaries/Bench Secretaries to the Hon'ble Judges, High Court of J&K,  
.....for information of His Lordship.
5. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
6. Principal District and Sessions Judge, Jammu,
7. 2<sup>nd</sup> Additional District and Sessions Judge, Jammu,
8. Chief Accounts Officer, High Court of J&K, Main Wing, Srinagar,  
.....for information & necessary action.
8. Office file.

  
Registrar General

03.09.16.